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प्रो. प्रेम सिंह चन्दूमाजरा (पटियाला) : अभी इन्होंने कहा है कि पार्लियामेंट के मैम्बर चुने गए, जिला परिषद के लोग चुने गए, उसी को रायशुमारी मान लिया जाए। इस प्वाइंट पर इलैक्शन नहीं हुए थे। मैं भी उनकी सपोर्ट में जाकर आया था। ... (व्यवधान)

सभापति महहोदय : इसके बारे मे आपको सोचने की जरूरत नही है । इन्होने सरकार से इसका हल सोचने के लिए कहा है, आप क्यो परेशान है । आप बैठिए ।

...(व्यवधान)

मेजर जनरल भुवन चन्द्र खण्डूरी,एवीएसएम : सभापति जी, जो रायशुमारी का मामला उठाया गया है, यह बहुत गलत है । यदि हम जिला स्तर पर, तहसील स्तर पर रायशुमारी करने लगेगे कि कौन सी तहसील कहां जाएगी तो भारतवर्ष में अराजकता फैल जाएगी । यह उचित नही है । मेरा निवेदन है कि आप इसे इसमें न रखें ।

...(व्यवधान)

प्रो. प्रेम सिंह चन्दूमाजराः लेकिन पंजाब और हरियाणा में एक-एक गांव के खिलाफ रायशुमारी हुई थी ।

....(व्यवधान)

सभापति महोदय : आप बैठिये । जीरो आवर में जो भी मामले उठाए जाते है यदि अनपार्लियामैंट शब्द होते है तो कहा जाता है कि विदड़। करें, यदि एक्सचेंज करना हो तो कर देते है। बाकी जो भी कहा जाता है, उसका हल ढूढने के लेए सरकार से कहा जाता है, दूसरो को इससे आपत्ति नही होनी चाहिए। इससे सदन का समय बर्बाद होता है ।

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Title: Requests the Central Government to provide statehood to Andaman and Nicobar Islands, Lakshadweep and Chandigarh.

SHRI MANORANJAN BHAKTA (ANDMAN AND NICOBAR ISLANDS): Sir, it was agreed by the Government in this House that there will be Statehood for the Union Territory of Andaman and Nicobar Islands, Lakshadweep and other Union Territories. But it is unfortunate that when the Government has announced its decision, these Union Territories were left out. As you know, on the request of the then Minister of Parliamentary Affairs on the floor of the House, a Private Members' Bill was withdrawn. It was piloted by Shri Basudeb Acharia. And on the basis of that assurance, an all-party meeting was also convened and there was unanimity in that meeting that these Union Territories would be given the representative type of Government. But when the Government of India had announced about the Statehood of Vananchal, Uttaranchal and Chhatisgarh as also Statehood for Pondicherry, nothing had been mentioned about other Union Territories including Andaman and Nicobar Islands and Chandigarh. So, my request to the Government is that they should consider this when they will get the Bill passed. These Union Territories should be looked after and not be thrown out. They should not compel the people of the Union Territories to go on an agitational path. This is my request to the Government of India.

SHRI BASU DEB ACHARIA (BANKURA): I support the demand made by Shri Manoranjan Bhakta.

SHRI SATYA PAL JAIN (CHANDIGARH): I also support Shri Manoranjan Bhakta and appeal to the Government of India to adopt a uniform policy on all the Union Territories. We are all one on this point. We request that Statehood should be given to Andaman and Nicobar Islands, Lakshadweep and Chandigarh.

SHRI BASU DEB ACHARIA: I also want that Statehood should be given to Andaman and Nicobar Islands and Lakshadweep.

There should also be a response from the Government.

MR. CHAIRMAN: Hon. Minister is sitting here. Important things have been mentioned to be conveyed to the Minister concerned for taking action.